

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III (SPECIAL BENCH)**

**Item No.306**  
IA-1917/2021  
In  
IB-236(ND)/2020

**IN THE MATTER OF:**

LIC Housing Finance Limited  
Vs  
K V Developers Private Limited

.....APPLICANT/PETITIONER

.....RESPONDENT

**SECTION**

U/s 7 of IBC, 2016

**Order delivered on 02.11.2022**

**CORAM:**

**DR. BINOD KUMAR SINHA  
MEMBER (TECHNICAL)**

**JUSTICE TELAPROLU RAJANI  
MEMBER (JUDICIAL)**

**PRESENT:**

For the Applicant

: Adv. Mr. Ashok Panigrahi, Adv. Mr. Geetanjali Das  
Krishnan, Adv. Ms. Nikita Jaydevan

For the Respondent

: Mr. J.P.Pathak, adv for R-20 in IA No. 1917/2021  
Adv. Mr. Ivan and Ms. Mohini Priya for Resp. 16 in IA  
1917

Adv. Mr. Abhishek Anand, Mr. Pathik Choudhury,  
Adv for Respondent No. 29

Adv. Mr. Vikas Nanda for R-26

Adv Mr. Gursat Singh and Adv Mr. Pranav Khanna for  
R 3

For the RP

: Adv Mr. Rakesh Kumar Bajaj along with CS Harish  
Taneja

**ORDER**

**IA-1917/2021 :**

List before the Regular Bench on 13.12.2022.

— sd —

(DR. BINOD KUMAR SINHA)  
MEMBER (TECHNICAL)

— sd —

(JUSTICE TELAPROLU RAJANI)  
MEMBER (JUDICIAL)